

HIGH COURT FOR THE STATE OF TELANGANA : : HYDERABAD

NOTIFICATION

R.O.C.NO.1441/2021-RC, dated 20-09-2022

REF: Notification Nos.1/2022 to 8/2022, dated 03-03-2022 issued inviting applications from the eligible candidates for appointment to the posts under the Telangana Judicial Ministerial and Subordinate Services.

It is hereby informed to all the candidates who have appeared for the computer based examinations conducted on 07-09-2022, 10-09-2022 and 11-09-2022 in connection with the recruitment to the posts under Telangana Judicial Ministerial and Subordinate Services, notified on 03-03-2022, that the evaluated Response Sheets (Answer Sheets) of the candidates appeared for the said examinations, are hosted in the official website of the High Court for information of the candidates.

The candidates are further informed that if they have any objections in respect of question/s **or** option/s **or** both, they have to submit their objections in writing, **in the enclosed format of application**, between 10.30 a.m. to 5.00 p.m. during the working days from **20-09-2022 to 24-09-2022, in-person or by registered speed post or by courier**, in the office of the Registrar (Recruitment), High Court for the State of Telangana, Hyderabad, Pin code-500 066.

No objections will be received or considered, if the same are received after 5.00 p.m. on 24-09-2022. **Candidates are requested to download the response sheet from the below link.**

<https://cdn3.digialm.com/EForms/configuredHtml/2775/74035/login.html>

DI 20/9/2022

REGISTRAR (RECRUITMENT)

HIGH COURT OF THE STATE OF TELANGANA : : HYDERABAD

**COMPUTER BASED EXAMINATIONS CONDUCTED ON 07-09-2022, 10-09-2022 AND 11-09-2022
IN CONNECTION WITH THE RECRUITMENT TO THE POSTS UNDER TELANGANA
JUDICIAL MINISTERIAL AND SUBORDINATE SERVICES**

REF : NOTIFICATION NOs.1/2022 TO 8/2022, DATED 03-03-2022

**FORMAT FOR SUBMISSION OF OBJECTIONS, IF ANY, AGAINST QUESTIONS OR OPTIONS
OR BOTH**

DETAILS OF THE CANDIDATE:

Name of the candidate as per hall ticket	
Hall Ticket No.	
Postal address of the candidate for communication	
Mobile number	

DETAILS OF OBJECTIONS

Write Question ID (Mandatory):	Objection in Question (or) Option (or) Both	1. Objection in Question 2. Objection in Option 3. Objection in Both [Please tick (✓) the appropriate Objection]
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Description of Objection :

Details of Standard Reference in support of Objection:

NOTE :

1. The Written Objections should be submitted to the Registrar (Recruitment). High Court for the State of Telangana, Hyderabad - 500066, **in-person or by registered speed post or by courier**, between 10.30 a.m to 5.00 p.m during the working days from **20 /09/2022 to 24/09/2022**.
2. Along with Objections, copy of hall ticket and supporting documents should be enclosed for verification.
3. Objections which are vague and without proper details will not be entertained.
4. The details furnished in the column should be clear and visible.
5. **Mention the Question ID** and Not the Question Number. It is **MANDATORY** Failing which, Objection raised will not be considered.

DECLARATION

I hereby declare that I have appeared for the computer based examination on _____ at
(Mention the Examination Centre Name and Address) _____.

The details written by me are correct and pertain to me. The objections(s) stated by me in the above table are based on standard reference books on the concerned subject. I understand that the HIGH COURT FOR THE STATE OF TELANGANA would not accept the application for objections through online or by any other mode like messages, emails, mobile, whatsapp etc., and only written objections received under proper acknowledgment would be considered. I also understand that the objections received at the HIGH COURT FOR THE STATE OF TELANGANA after the last date i.e., **5-00 p.m. on 24 ,September,2022** would not be entertained, and the HIGH COURT FOR THE STATE OF TELANGANA is not responsible for the postal/courier delays. I understand that the decision of the HIGH COURT on all objections received shall be final and no further correspondence in the matter will be entertained.

SIGNATURE OF THE CANDIDATE